

F. No. 11023/14/2018-QA
Food Safety and Standards Authority of India
(Quality Assurance Division)
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road
New Delhi-110 002

Dated the 31st May, 2018

Order

M/s Nawal Analytical Laboratories, Hosur, Tamil Nadu (Reg. No. 6/S/FSSAI/2014) was notified by FSSAI in the Gazette of India vide S.O. 3648 (E) dated 6th December, 2016 for chemical and biological scope of testing for the purpose of carrying out the analysis of food sample under the Food Safety and Standards Act, 2006 and Rules and Regulations made there under.

2. Due to the anomalies observed in the reporting process, M/s Nawal Analytical Laboratories, Hosur, Tamil Nadu is hereby suspended for a period of 3 months with immediate effect, from carrying out analysis of samples under the Food Safety and Standards Act, 2006 and Rules and Regulations made there under as per clause 2.5 read with clause 2.2 (d) of the agreement.
3. This issues with approval of the Competent Authority.

Umesh Kumar Jain
31/5/18
(Umesh Kumar Jain)
Joint Director (Quality Assurance)

To

1. State Food Safety Commissioners (All States/UTs).
2. All Authorized Officers and Designated Officers, FSSAI.
3. CITO- for uploading on FSSAI website
4. M/s Nawal Analytical Laboratories, Plot No.100, New SIDCO Industrial Estate, Sri Nagar Hosur 635109, Tamil Nadu

Copy to

1. Director (Imports), FSSAI, FDA Bhawan
2. Director (Enforcement, FSSAI, FDA Bhawan

Ana
Shri Kamal
02/05/18